

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Application No. 453/2013 & MA Nos. 1114-1115/2013

Kalyan Bansingh & Ors. Vs. HIL LTD. & Ors.

CORAM: HON'BLE MR. JUSTICE DR. P. JYOTHIMANI, JUDICIAL MEMBER  
HON'BLE MR. JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER  
HON'BLE PROF. DR. P.C. MISHRA, EXPERT MEMBER  
HON'BLE PROF. A.R. YOUSUF, EXPERT MEMBER  
HON'BLE MR. RANJAN CHATTERJEE, EXPERT MEMBER

Adv. For Appellant : Appearance not given.

Adv. For Respondent : None.

Date and Remarks	Orders of the Tribunal
<p>Item No. 1 January 20, 2014</p>	<p><b><u>Application No. 453/2013</u></b></p> <p>We have heard learned counsel for the Applicant. The issue involved in this case is about dispersal of chromium and chrysotile asbestos creating health hazard in the area concerned. The learned counsel has also brought to the notice of the Tribunal of various instances where by virtue of this, serious diseases have been caused.</p> <p>Considering the seriousness involved in this case, the Application stands admitted. Issue notice of this application by Dasti and registered post A/D returnable on 13<sup>th</sup> February, 2014.</p> <p><b><u>MA Nos. 1114 of 2013(interim relief) &amp; 1115 of 2013 (waiver of fees)</u></b></p> <p>The Applicant is permitted to file the appeal/application at this stage. Issue notice of these applications to the non-applicants by Dasti process and registered post A/D returnable on 13<sup>th</sup> February, 2014.</p> <p>....., JM (Dr. P. Jyothimani)</p>

....., JM  
(M.S. Nambiar)

....., EM  
(Prof. Dr. P.C. Mishra)

....., EM  
(Prof. A.R. Yousuf)

....., EM  
(Ranjan Chatterjee)

